

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 709/2018

MOOL CHANDRA & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.59918/2018-CONDONATION OF DELAY
IN FILING and IA No.59920/2018-EXEMPTION FROM FILING O.T.)

Date : 18-02-2019 This appeal was called on for hearing today.

For Appellant(s) Mr. Nalin Tripathi, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as a last chance is given to learned counsel
for sole respondent to file counter affidavit.

High Court record received.

Await trial court records.

List again on 30.4.2019.

RAJESH KUMAR GOEL
Registrar

MG